

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 1210 OF 2018 in
APPEAL NO. 272 OF 2018

Dated: 30th November, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Bhopal Dhule Transmission Company Limited **Appellant(s)**
Versus
Central Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Parinay Deep Shah

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-2

ORDER

Heard the learned senior counsel for the appellant and the learned counsel for the respondent.

List the matter for further hearing on **05.12.2018 at 3.30 p.m.** before the same Bench in Court – I. Interim order, if any, to continue till next date of hearing.

(Ravindra Kumar Verma)
Technical Member

(Justice Manjula Chellur)
Chairperson

mk/js